

> ITEM NO.69
N XI

REGISTRAR COURT. 1

SECTION

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

15 Petition(s) for Special Leave to Appeal (C) No(s). 5241/20

s) GAON SABHA CHAUBEPUR Petitioner(s)

VERSUS

s) CHHOTE LAL @ CHHATTOO RAM (DEAD) AND ORS. Respondent(s)

(with interim relief and office report)

Date : 04/09/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr P.S.Deoghar, Adv.
Mr. Rakesh Uttamchandra Upadhyay, Adv.

For Respondent(s)

Mr. Naresh Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

ed Respondent nos. 1(i-iv), 2(i-iv) have already filed counter affidavit.

Remaining respondent nos. 3 to 8 are yet to be served.
Ld. Counsel for the petitioner to take fresh steps for the same. The ld. Counsel has requested for dasti notice. Notices be accordingly issued and proof of service be filed within the stipulated time.

to respondent nos. 7 and 8 have expired. Steps be taken to substitute their legal representatives.

Signature Not Verified

Digitally signed by
Hema Joshi
Date: 2015.09.08

List again on 24.11.2015.

10:45:50 IST
Reason:

(RACHNA GUPTA)
Registrar